

ITEM NO.6

COURT NO.6

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 25626/2023

(Arising out of impugned final judgment and order dated 25-06-2023 in WP(C) No. 3757/2023 passed by the Gauhati High Court)

ANDHRA PRADESH AMATEUR WRESTLING ASSOCIATION

Petitioner(s)

VERSUS

ASSAM WRESTLING ASSOCIATION & ORS.

Respondent(s)

(IA No.129852/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.129850/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.129853/2023-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 18-07-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE S VENKATANARAYANA BHATTI

For Petitioner(s) Mr. D. Seshadri Naidu, Sr. Adv.
Mr. Anuj Tyagi, AOR
Mr. Hemant Phalpher, Adv.
Ms. Maitry Kakade, Adv.
Ms. D. Shevali Chaudhary, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition is granted.

Issue notice.

In the meantime, the impugned order dated 25.06.2023 in WP(C) No. 3757/2023 passed by the Gauhati High Court shall remain stayed.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR

